3239 Written Answers

(b) No, Madam. The enhanced nonpractising a'lowance is applicable only to the Officers included in the C.H.S.

ENCROACHMENT BY ALLOTTEES IN D.I.Z. AREA

*460. SHRI RAMESH CHANDRA VYAS: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that certain allottees of Government quarters in the D.I.Z. area, New Delhi have en croached over the bajri paths in front of their quarters;

(b) whether it is also a fact that these allottees have since been directed to vacate these encroachments; and

(c) if so, whether these encroachments have since been vacated; and if not, what steps Government propose to take in the matter?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) Yes.

(b) Yes.

(c) Out of 48 cases so far reported to us, encroachments have been removed in 9 cases. The remaining 39 cases are being pursued.

राजस्थान में सूखा तथा श्रकाल की स्थिति के हल के लिये योजना

*461. श्री सुन्दर सिंह भंडारी : क्या योजन¹ तथा समाज कल्याण मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या राजस्थान में आये साल पड़ने वाले सुखे ग्रीर ग्रकाल की स्थिति के स्थायी हल की कोई योजना सरकार के विचाराधीन है; ग्रौर (ख) यदि हां, तो उसका ब्यौरा क्या है ?

to Questions

t [Scheme for solving Drought and Famine in Rajasthan

461. SHRI SUNDAR SINGH BHANDARI: Will the Minister of PLANNING AND SOCIAL WELFARE be pleased to state:

(a) whether there is any scheme under Government's consideration to solve permanently the problem of drought and famine in Rajasthan, recurring almost every year; and

(b) if so, the details thereof?]

योजना तथा समाज कल्याण मंत्री (श्री ग्राहोक मेहता): (क) ग्राैर (ख) इस विषय में राजस्थान के मुख्य मंत्री ने योजना मंत्री को एक पत्न लिखा है। ग्रागे ग्राैर व्याैरे की इन्तजारी की जा रही है।

t[THE MINISTER OF PLANNING AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) and (b) The Chief Minister of Rajasthan has addressed a letter on the subject to the Planning Minister. Farther details are awaited.]

REMUNERATION PAID TO MR. JAFFRAY TURNER

*462. SHRI A. D. MANI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that on the termination of the Managing Agency of Asiatics Steam Navigation Company, Messrs, Turner Morrison and Co., Ltd., agreed to pay Mr. Jaffray Turner a remuneration of \pounds 12,000 per annum;

(b) if so, whether under the terms of this agreement \pounds . 8,000 were to be

t[] English translation.